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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 05.04.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No.69/BB/201 8	For hearing check IA 165/19	Sec 10 of I&B code 2016	M/s Shantha Projects Limited	S Peer Mohd Advocate	State Bank of India	Shri Deepak

*Original*

ADVOCATE FOR PETITIONER/s:

B. Parameshwara Udpa RP  
B R Gururaj Shantha projects ltd  
I. A. Gururaj  
IAH

ADVOCATE FOR RESPONDENT/s:

**ORDER**

Heard Shri B.R.Gururaj, learned Counsel for Petitioner;  
Shri B.Parameshwara Udpa, learned RP. IA No.165/2019 is  
allowed by separate order. Post the CP on **29.04.2019**.

*[Signature]*  
**MEMBER (T)**

*[Signature]*  
**MEMBER (J)**